

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1061
ANSWERED ON 27.06.2019

GROUNDWATER MANAGEMENT

1061. SHRI RAJIV PRATAP RUDY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether depleting of groundwater level has been reported across the country;
- (b) if so, the details thereof along with the areas declared water deficient in the country including Bihar; and
- (c) whether the Government has started any groundwater management projects and if so, the details thereof along with the review mechanism for these projects?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) to (c) Ground water levels in various parts of the Country are declining because of continuous withdrawal due to reasons such as increased demand of fresh water for various uses, vagaries of rainfall, increased population, industrialization & urbanization etc. Central Ground Water Board (CGWB) carries out ground water monitoring four times a year in different States. In order to assess the declining/rising trend in water level on a long-term basis, pre-monsoon water level data 2018 has been compared with the decadal average (2008-2017) water level. Analysis of data indicates decline in ground water level in about 52% of the wells being monitored. State-wise details including Bihar are given in **Annexure I**.

The annual replenishable ground water resource of the country is also being estimated jointly by Central Ground Water Board (CGWB) and State Governments at periodical intervals. As per the 2013 assessment, out of the total 6584 assessment units (Block/ Taluks/ Mandals/ watersheds/ Firkas) in the Country, 1034 units in 17 States/UTs have been categorized as 'Over-exploited' where ground water extraction is more than net ground water availability and there is significant long-term decline in water levels. 253 units have been categorized as 'Critical', 681 units as 'Semi-Critical' and 4520 units as 'Safe'. State wise details are at **Annexure II**.

Further, water being a State subject, efforts to conserve and manage ground water is primarily States' responsibility. However, other steps taken by the Central Government to control ground water depletion are at the following URL: http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf.

ANNEXURE I

Annexure referred to in reply to parts (a) to (c) of Unstarred Question No. 1061 to be answered in Lok Sabha on 27.06.2019 regarding “Groundwater Management”

S. No.	Name of State	No. of wells Analysed	Rise		Fall		Wells showing no change	
			No.	%	No.	%	No.	%
1	Andhra Pradesh	714	290	41	423	59	1	0.1
2	Arunachal Pradesh	8	5	63	3	38	0	0.0
3	Assam	154	98	64	56	36	0	0.0
4	Bihar	619	268	43	350	57	1	0.2
5	Chandigarh	9	2	22	7	78	0	0.0
6	Chhattisgarh	458	181	40	271	59	6	1.3
7	Dadra & Nagar Haveli	17	8	47	9	53	0	0.0
8	Daman & Diu	10	5	50	5	50	0	0.0
9	Delhi	82	20	24	62	76	0	0.0
10	Goa	70	50	71	20	29	0	0.0
11	Gujarat	756	345	46	401	53	10	1.3
12	Haryana	273	68	25	205	75	0	0.0
13	Himachal Pradesh	86	21	24	65	76	0	0.0
14	Jammu & Kashmir	244	47	19	197	81	0	0.0
15	Jharkhand	255	168	66	87	34	0	0.0
16	Karnataka	1343	792	59	542	40	9	0.7
17	Kerala	1431	773	54	654	46	4	0.3
18	Madhya Pradesh	1330	546	41	782	59	2	0.2
19	Maharashtra	1632	774	47	857	53	1	0.1
20	Meghalaya	22	9	41	13	59	0	0.0
21	Odisha	1254	766	61	485	39	3	0.2
22	Puducherry	5	3	60	2	40	0	0.0
23	Punjab	216	35	16	181	84	0	0.0
24	Rajasthan	929	474	51	454	49	1	0.1
25	Tamil Nadu	528	209	40	318	60	1	0.2
26	Telangana	568	295	52	268	47	5	0.9
27	Tripura	25	21	84	4	16	0	0.0
28	Uttar Pradesh	563	97	17	466	83	0	0.0
29	Uttarakhand	28	8	29	20	71	0	0.0
30	West Bengal	614	408	66	205	33	1	0.2
Total		14243	6786	48	7412	52	45	0.3

ANNEXURE II

Annexure referred to in reply to parts (a) to (c) of Unstarred Question No. 1061 to be answered in Lok Sabha on 27.06.2019 regarding “Groundwater Management”

CATEGORIZATION OF BLOCKS/ MANDALS/ TALUKAS IN INDIA (2013)

Sl.No	States / Union Territories	Total No. of Assesse	Safe		Semi-critical		Critical		Over-exploited		Saline	
			Nos.	%	Nos	%	Nos	%	Nos.	%	Nos	%
	States											
1	Andhra Pradesh	670	497	74	54	8	17	3	61	9	41	6
2	Arunachal	11	11	100	0	0	0	0	0	0	0	0
3	Assam	27	27	100	0	0	0	0	0	0	0	0
4	Bihar	534	520	97	14	3	0	0	0	0	0	0
5	Chhattisgarh	146	125	86	18	12	2	1	1	1	0	0
6	Delhi	27	5	19	7	26	0	0	15	56	0	0
7	Goa	12	12	100	0	0	0	0	0	0	0	0
8	Gujarat	223	175	78	9	4	6	3	23	10	10	4
9	Haryana	119	30	25	11	9	14	12	64	54	0	0
10	Himachal	8	6	75	0	0	1	13	1	13	0	0
11	Jammu &	22	22	100	0	0	0	0	0	0	0	0
12	Jharkhand	260	244	94	10	4	2	1	4	2	0	0
13	Karnataka	176	98	56	21	12	14	8	43	24	0	0
14	Kerala	152	131	86	18	12	2	1	1	1	0	0
15	Madhya Pradesh	313	228	73	58	19	2	1	25	8	0	0
16	Maharashtra	353	324	92	19	5	1	0	9	3	0	0
17	Manipur	9	9	100	0	0	0	0	0	0	0	0
18	Meghalaya	11	11	100	0	0	0	0	0	0	0	0
19	Mizoram	22	22	100	0	0	0	0	0	0	0	0
20	Nagaland	11	11	100	0	0	0	0	0	0	0	0
21	Odisha	314	308	98	0	0	0	0	0	0	6	2
22	Punjab	138	26	19	3	2	4	3	105	76	0	0
23	Rajasthan	248	44	18	28	11	9	4	164	66	3	1
24	Sikkim	-	-	-	-	-	-	-	-	-	-	-
25	Tamil Nadu	1139	429	38	212	19	105	9	358	31	35	3
26	Telangana	443	311	70	74	17	12	3	46	10	0	0
27	Tripura	39	39	100	0	0	0	0	0	0	0	0
28	Uttar Pradesh	820	603	74	45	5	59	7	113	14	0	0
29	Uttarakhand	18	16	89	1	6	1	6	0	0	0	0
30	West Bengal	268	191	71	76	28	1	0	0	0	0	0
	Total (StateS)	6533	4475	68	678	10	252	4	103	16	95	1
	Union											
1	Andaman &	34	34	100	0	0	0	0	0	0	0	0
2	Chandigarh	1	1	100	0	0	0	0	0	0	0	0
3	Dadra & Nagar	1	1	100	0	0	0	0	0	0	0	0
4	Daman & Diu	2	1	50	0	0	1	50	0	0	0	0
5	Lakshadweep	9	6	67	3	33	0	0	0	0	0	0
6	Puducherry	4	2	50	0	0	0	0	1	25	1	25
	Total (UTs)	51	45	88	3	6	1	2	1	2	1	2
	Grand Total	6584	4520	69	681	10	253	4	103	16	96	1
